

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOKSABHA**  
**UN-STARRED QUESTION NO: 2976**  
TO BE ANSWERED ON 12.03.2021

**Forest Fire Prevention and Management Scheme**

2976. SHRI SHRIRANG APPA BARNE:  
SHRI RAJENDRA DHEDYA GAVIT:  
SHRI BIDYUT BARAN MAHATO:  
SHRI SUDHEER GUPTA:  
SHRI SANJAY SADASHIVRAO MANDLIK:  
SHRI CHANDRA SEKHAR SAHU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Union Government has been providing assistance to various States under Forest Fire Prevention and Management Scheme;
- (b) if so, the details and the salient features of the said scheme thereof;
- (c) the details of the criteria fixed for identification of States and allocation of Central Assistance under the said scheme;
- (d) the details of funds sanctioned, allocated and utilized under the said scheme in various States during each of the last three years, State/UT-wise;
- (e) whether the Government has made any assessment of the infrastructure developed in various States; and
- (f) if so, the details thereof, State/UT-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

- (a) & (b) Ministry of Environment, Forest and Climate Change supplements the efforts of State/Union Territory Governments in prevention and control of forest fire by providing financial assistance under the Centrally Sponsored Forest Fire Prevention and Management Scheme. The Salient features of the scheme are given in Annexure -1.
- (c) The tentative allocation under the scheme is done on the basis of vulnerability of forest to fire and per capita forest resource availability.
- (d) The State/UT wise details of fund released under Forest Fire Prevention and Management Scheme during the last three years is at Annexure-II.
- (e) & (f) Under the scheme funds are provided for creation of infrastructure viz. communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range level, FG barracks and inspection huts etc. State Governments/UT Administrations submit utilization certificates and progress reports of the same to the Ministry. A Third Party Evaluation of the scheme has been done by NITI Aayog in 2020-21

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## ANNEXURE-I

### **ANNEXURE REFERRED TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2976 DUE FOR 12.03.2021 REGARDING FOREST FIRE PREVENTION AND MANAGEMENT SCHEME ASKED BY SHRI SHRIRANG APPA BARNE, SHRI RAJENDRA DHEDYA GAVIT, SHRI BIDYUT BARAN MAHATO, SHRI SUDHEER GUPTA, SHRI SANJAY SADASHIVRAO MANDLIK AND SHRI CHANDRA SEKHAR SAHU**

1. Under this scheme, financial assistance for various forest fire prevention and management measures such as creation and maintenance of fire lines in forest areas, engagement of fire watchers, creation of water storage structures in forest areas, strengthening of forest infrastructure, procurement of firefighting equipment, soil and moisture conservation works in high risk areas, awareness creation, incentivizing villages/communities for protection against forest fire etc., is provided.

2. The Long term objectives of Forest Fire Prevention and Management Scheme include minimization of forest fire incidences and assist in restoring productivity of forests in affected areas, institutionalization of the partnership with forest fringe communities for forest protection, contribution to the larger goal of maintaining environmental stability etc. The Short Term Objectives of the scheme include activities like to carry out effective awareness campaign for prevention of forest fire, to effectively prevent and control forest fires by improving the traditional practices and employing available modern methods, to impart suitable training to the field staff and forest fringe communities on fire fighting with help of prescribed means and methods in the forest areas, to encourage community participation in prevention and control of forest fire etc.

3. The funding pattern with respect to the different category of states/UTs is as below:

<b>Category of States/UTs</b>	<b>Central Share</b>	<b>State share</b>
Union Territories	100%	0
NE states, Special category states of Himachal Pradesh and Uttarakhand	90%	10%
Rest of the states	60%	40%

4. States/UTs submit Annual Plan of Operations (APOs) to the Ministry as the scheme guidelines for availing central assistance. The APOs received from the states/UTs shall be placed before a Screening Committee for scrutiny and approval.

5. The Central share of the sanctioned amount shall be released in two instalments. 80% of the sanctioned Central share shall be released to the state as first instalment with the approval of the competent authority in the Ministry. After receiving Utilisation Certificate and Progress Report for at least 50% of the central share released as first instalment, second instalment can be released.

## ANNEXURE II

ANNEXURE REFERRED TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 2976 DUE FOR 12.03.2021 REGARDING FOREST FIRE PREVENTION AND MANAGEMENT SCHEME ASKED BY SHRI SHRIRANG APPA BARNE, SHRI RAJENDRA DHEDYA GAVIT, SHRI BIDYUT BARAN MAHATO, SHRI SUDHEER GUPTA, SHRI SANJAY SADASHIVRAO MANDLIK AND SHRI CHANDRA SEKHAR SAHU

## DETAILS OF FUNDS RELEASED UNDER CSS: FPM

(Rs. In Lakhs)

S. No.	States	2017-18 Released	2018-19 Released	2019-20 Released
<b>Other States</b>				
1	Andhra Pradesh	0.00	260.06	216.13
2	Bihar	75.00	57.17	208.16
3	Chhattisgarh	168.00	104.60	392.07
4	Gujarat	75.00	92.16	183.92
5	Goa	0.00	87.83	0.00
6	Haryana	75.00	0.00	49.26
7	Himachal Pradesh	276.70	0.00	199.99
8	Jammu & Kashmir	75.00	0.00	0.00
9	Jharkhand	105.00	107.84	222.02
10	Karnataka	105.00	174.70	136.75
11	Kerala	234.53	279.57	256.80
12	Madhya Pradesh	168.00	628.25	327.29
13	Maharashtra	321.58	787.28	428.07
14	Orissa	168.00	435.00	463.84
15	Punjab	75.00	0.00	13.56
16	Rajasthan	105.00	98.82	0.00
17	Tamil Nadu	105.00	0.00	154.82
18	Telangana	105.00	0.00	0.00
19	Uttar Pradesh	75.00	100.61	97.63
20	Uttarakhand	168.00	438.38	480.03
21	West Bengal	75.00	54.14	95.61
<b>Total</b>		<b>2554.81</b>	<b>3706.41</b>	<b>3925.95</b>
<b>NE &amp; Sikkim</b>				
1	Assam	0.00	93.23	0.00
2	Arunachal Pradesh	102.00	89.08	0.00
3	Manipur	110.00	230.54	55.34
4	Meghalaya	219.88	113.53	73.94
5	Mizoram	90.59	110.47	108.12
6	Nagaland	92.56	83.12	79.95
7	Sikkim	148.59	0.00	293.77
8	Tripura	66.00	109.73	103.43
<b>Total</b>		<b>824.25</b>	<b>829.70</b>	<b>714.55</b>
<b>Union Territories</b>				
1	A & N Islands	9.00	26.41	0.00
2	Chandigarh	8.00	1.00	0.00
3	D&N Haveli	0.00	0.00	0.00
4	Daman & Diu	0.00	0.00	0.00
5	Lakshadweep	0.00	0.00	0.00
6	New Delhi	30.00	0.00	0.00
7	Puducherry	30.00	49.84	0.00
<b>Total</b>		<b>77.00</b>	<b>77.25</b>	<b>0.00</b>
<b>Grand Total</b>		<b>3456.06</b>	<b>4613.36</b>	<b>4640.50</b>

